

F. No. J-11017/56/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 18th September, 2024

ORDER

With reference to this Department's Order No. J-11015/1/2020-Judicial dated 06.03.2020 read with Order No. J-11015/4/2023-Judicial dated 17.05.2023 regarding engagement of Advocate for various courts in the state of Madhya Pradesh, the President is pleased to **extend** the terms of all the panel counsel whose names are figuring under List 'A', 'B' and 'C' in the aforesaid order dated 06.03.2020, except those who have resigned/ have been removed, for a further period of one year with effect from 06.03.2024 or until further orders, whichever is earlier.


2. The terms & conditions of the engagement of aforesaid panel counsel will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under list 'A') and OM No. 26(I)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under List 'B' & 'C'), both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs & LA (PS)
3. Shri Pushpendra Yadav, Deputy SGI for High Court of Madhya Pradesh (PB) at Jabalpur.
4. Shri Praveen Kumar Newaskar, Deputy SGI for High Court of Madhya Pradesh, Gwalior Bench.
5. Shri Himanshu Joshi, Deputy SGI for High Court of Madhya Pradesh, Indore Bench.
6. The Registrar, High Court of Madhya Pradesh at Jabalpur.
7. The Registrar, Central Administrative Tribunal, Jabalpur Bench.
8. Cash (LA) Section for the payment of retainerhip fee to Standing Govt. Counsels, except those who have resigned/ have been removed, mentioned in aforesaid Order dated 06.03.2020 for a period of one year with effect from 06.03.2024.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office copies.


(Kumar Gaurva)
Section Officer (Judicial)
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F. No. J-11015/4/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 17th May, 2023

ORDER

With reference to this Department's Order No. J-11015/1/2020-Judicial dated 06.03.2020 regarding engagement of Advocate for various courts in the state of Madhya Pradesh, the President is pleased to **extend** the terms of all the panel counsel whose names are figuring under List 'A', 'B' and 'C' in the aforesaid order dated 06.03.2020, for a further period of one year with effect from 06.03.2023 or until further orders, whichever is earlier.

2. The terms & conditions of the engagement of aforesaid panel counsel will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under list 'A') and OM No. 26(I)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under List 'B' & 'C'), both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
3. Shri Pushpendra Yadav, Deputy SGI for High Court of Madhya Pradesh (PB) at Jabalpur.
4. Shri Praveen Kumar Newaskar, Deputy SGI for High Court of Madhya Pradesh, Gwalior Bench.
5. Shri Himanshu Joshi, Deputy SGI for High Court of Madhya Pradesh, Indore Bench.
6. The Registrar, High Court of Madhya Pradesh at Jabalpur.
7. The Registrar, Central Administrative Tribunal, Jabalpur Bench.
8. Cash (LA) Section for the payment of retainership fee to Standing Govt. Counsels mentioned in aforesaid Order dated 06.03.2020 for a period of one year with effect from 06.03.2023.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Guard File/Judicial Section with 5 spare copies.

(Lakka Muneswara Rao)
Section Officer (Judicial)
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Email: judicial-dla@nic.in

**F. No. J-11015/1/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 6th March, 2020

ORDER

In supersession of this Department's earlier Order No. 36(14)/2012-Judl. dated 02.05.2013 in respect of panel of counsel for some District & Subordinate Courts in the state of Madhya Pradesh, the President is pleased to engage following Advocates for conducting Central Government litigations before the courts / tribunal, as mentioned in the List 'A', List 'B' and List 'C' below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

List – 'A'

**Various District & Subordinate Courts
In the State of Madhya Pradesh**

Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrl. No.
District – BHOPAL			
Standing Government Counsel			
1.	Suresh Narayan Saxena	H. No. 16, Behind Jaiswal Dharamshala, Ghora Nikkas, Bhopal – 462001 Tel. 0755-2532280	MP/463/1991
Additional Standing Government Counsel			
2.	Indrajeet Singh Rajput	37, Jain Dharmshala Road, Shankaracharya Nagar, Station Bajariya, Bhopal, M.P. Mob: 9425675445, 8120079698 Email: indrajeet.rajput@yahoo.com	MP/745/1992
3.	Mukund Agrawal	M-4/1, Shivani Complex, Shivaji Nagar, Bhopal – 16 Mob: 9425636888 Tel. 0755-2576465 Email: mukund.agrawal@yahoo.com	MP/2589/1996
4.	Om Shanker Shrivastava	H-50, Block-12, Bagheera Apartment, E-5, Arera Colony, Bhopal – 462016 Mob: 7869911990, 9300803211 Email: omslawhouse@gmail.com	MP/756/2011
5.	Sandeep Savita	H. No. 413/2C, Saket Nagar, Bhopal-462024 Mob: 9826286499, 9303451040, Email: sandeep101savita@gmail.com	MP/1812/1997

District – BETUL			
Standing Government Counsel			
6.	Kapil Kumar Verma	Moti Ward, Gothi Colony, Baitul, Tehsil & District Betul, M.P. Mob: 9424453301 Email: kapilverma073@gmail.com	MP/2090/2003
District – VIDISHA			
Standing Government Counsel			
7.	Kapil Tyagi	97/1, Rohilpura, Ward No. 13, Sironj, District Vidisha, M. P., Pin-464228 Mob: 9425464406, 9826809104 Email: kapil.sironj@gmail.com	MP/2346/1995
Additional Standing Government Counsel			
8.	Raj Narayan Yadav	Top Pura, Vidisha, M. P.-464001 Mob: 9827711705	MP/1783/2003
9.	Kamta Prasad Yadav	Lucky Kunj, Top Pura, Vidisha, M.P.-464001 Mob: 9407274866	MP/961/1982
District – SEHORE			
Standing Government Counsel			
10.	Shiv Prasad Dalodria	Mehrotra Compound, In front of Collector Gate, Bhopal Road, Sehore-466001, M. P. Mob: 9977677534 Tel. 07562-401694 Email: spdalodria@yahoo.co.in	MP/475/1980
Additional Standing Government Counsel			
11.	Arjun Singh Sendhave	C/o Shri Roop Singh Thakur, Advocate, Opposite ICICI Bank, Kannod Road, Ashta, District-Sehore-466001, M.P. Mob: 9302298793 Email: ad.arjunsinghtahakur@gmail.com	MP/367/2012
12.	Mahendra Singh Solanki	Shastri Nagar Colony, Ward No. 14, Nasrullaganj, District Sehore, M.P. Mob: 9926328779	MP/431/2004

District – RAJGARH			
Standing Government Counsel			
13.	Sachin Kumar Dubey	Rana Pratap Marg, Ganj Rajgarh, District Rajgarh, M.P., Pin-465661 Mob: 9893520501 Email: sachindubeya@gmail.com	MP/2242/2010
Additional Standing Government Counsel			
14.	Sanjay Dixit	C/o Saraswati Stationary, New Bus Stand, Pachore, District Rajgarh, M.P. -465683 Mob: 9425444682, 9713023330 Email: sanjaydixit405@gmail.com	MP/79/2003
District – HARDA			
Standing Government Counsel			
15.	Vipin Sonkar	Near Railway double Gate, Harda-461331, M.P. Mob: 9826295023 Email: vipinsonkr0789@gmail.com	MP/683/2003
Additional Standing Government Counsel			
16.	Sanjay Kumar Gaur	Ganesh Chowk, Near Malhar Temple, District Harda, M.P. Mob: 9826573151	MP/3309/1998
District – HOSHANGABAD			
Standing Government Counsel			
17.	Shiv Kumar Pachouri	Pachmadhi Road, Bank Colony, Near Katia Bhawan, Piparia-461775, Dist. Hosangabad, M.P. Mob: 9425644698	MP/210/2004
District – SATNA			
Standing Government Counsel			
18.	Akhilesh Kumar Awadhiya	Semria Chowki, Behind Kirti Bazar, Satna, Pin-485001, M.P. Mob: 9424361499, 8319986856 Email: akhileshawadhiya65@gmail.com	MP/2575/1996

Additional Standing Government Counsel			
19.	Kamlesh Kumar Dwivedi	Ward No. 09, Shiddharth Nagar, Satna-485666, M.P. Mob: 6261965921 Email: kamleshdwivedi732@gmail.com	MP/1407/2003
20.	Rajesh Kumar Mishra	Railway Gate, Mukhtyarganj, Satna, District Satna, M.P. Mob: 9826965270	MP/2558/2003
District – SIDHI			
Standing Government Counsel			
21.	Dharmottam Pandey	Village Jogipur, Post Kukudijhar, Tehsil Gopadbanas, District Sidhi-486661, M.P. Mob: 9826731901	MP/1101/2003
District – SINGROULI			
Standing Government Counsel			
22.	Ramanand Shah	District & Session Court Waidhan, District Singrauli, Pin-486886, M.P. Mob: 9424789146, 9977566218	MP/2347/2010
District – KATNI			
Standing Government Counsel			
23.	Kamlesh Kumar Jaiswal	In front of Satyanarayan Temple, Rajiv Gandhi Ward, Katani, M.P. Mob: 9425411705, 7999974905 Email: kamleshjaiswal992@gmail.com	MP/1371/1997
District – JABALPUR			
Standing Government Counsel			
24.	Vivek Sharma	Flat No. 1, Taj Enclave, Nagrath Chowk, Opp. Christ Church Girls, Sr. Secondary School, Jabalpur, M.P. Mob; 9425159078, Tel. 0761-2413688	MP/1746/2006
Additional Standing Government Counsel			
25.	Sunil Kumar Gupta	918, 'Gupta Sadan', Sanjiwani Nagar, Garha, Post Garha, Jabalpur-482003. Mob: 9826167910	MP/1052/1999
26.	Ajay Patel	H. No. 82, Lamhetaghat Jabalpur, District Jabalpur, M.P. Mob: 9479949181, 9301669181	MP/1709/2010

District – CHHINDWARA			
Standing Government Counsel			
27.	Krishna Kumar Damahe	Mob: 9826795988	MP/1017/1991
Additional Standing Government Counsel			
28.	Arun Yaduwanshi	Ward No. 12, Parasia, Tehsil Parasia, District Chhindwara, M.P. Mob: 9425895616, 7987145639	MP/2158/2004
29.	Satyendra Singh Thakur	Shivani Road, Makka Masjid, Ward No. 17, Santhosi Mandir Ward Mob: 9424960866	MP/3553/2010
District – BALAGHAT			
Standing Government Counsel			
30.	Pradeep Soni	Housing Board Colony, MIG-33, Ward No. 25, Mardikar Street, Prem Nagar, Balaghat, Post & District Balaghat, MP-481001 Mob: 9425875708, 7987173801 Email: pradeepsoniadv07@gmail.com	MP/1002/1995
Additional Standing Government Counsel			
31.	Dinendra Sonwane	Ward No. 24, Motinagar, Balaghat, Post & District Balaghat-481001, M.P. Email: dinendra1960@gmail.com	MP/498/1988
32.	Rameshwar Funde	Ward No. 22, Sogapath, Balaghat, Post & District Balaghat-481001 M.P. Mob: 9407311877 Email: rameshwarfunde0860@gmail.com	MP/1790/1992
33.	Sanjay Agnihotri	Ward No. 1, Near Railway Crossing, Budhi, Post & District Balaghat, Madhya Pradesh-481001 Mob: 9827190471 Email: sanjayagnihotribgt@gmail.com	MP/164/2000
District – NARSINGHPUR			
Standing Government Counsel			
34.	Sanjay Dubey	Near Giriraj School, Nehru Ward, Narsinghpur, Tehsil & District Narsinghpur, M.P. Mob: 9826497148 Email: cls.sanjaydubey@gmail.com	MP/2269/1994

Additional Standing Government Counsel			
35.	Surendra Singh Gujar	Vijay Colony, Behind Janta Work Shop, Gadarwara, District Narsinghpur, M.P.-487551 Mob: 9826171199 Email: surendragujarad@gmail.com	MP/2109/2005
36.	Vishnu Kumar Shrivastava	147, Vindhya City, Niranjan Ward, Nasinghpur, M.P. Mob: 9425170377 Email: vishnushrivastava55@gmail.com	MP/2024/1997
District – CHHATARPUR			
Standing Government Counsel			
37.	Asharam Tripathi	Satai Road, Chhui Khadan, Chhatarpur, District Chhatarpur, M.P., Pin-471001 Mob: 9826285152 Email: advocateartripathi1980@gmail.com	MP/1632/2006
Additional Standing Government Counsel			
38.	Arun Dev Khare	Near Big Well, Gali No. 2, Shantinagar Colony, Chhatarpur, M.P., Pin-471001 Mob: 9926559567, 9340391260 Email: arundevkhare@gmail.com	MP/2037/1995
39.	Naresh Kumar Tiwari	Shanti Nagar Colony, Near City Pride School, Chhatarpur-471001, M.P. Mob: 9826589219 Email: nktiwari.ad.219@gmail.com	MP/1186/2001
40.	Ramesh Kumar Patel	30, Civil Lines, Old Panna Naka, Satai Road, Chhatarpur-471001, M.P. Mob: 9826240474 Email: Ramesh.patel678@gmail.com	MP/846/1983
41.	Vishwanath Nayak	Shanti Nagar Colony, Gali No. 02, Chhatarpur-471001, M.P. Mob: 9630039140	MP/548/1997
District – DAMOH			
Standing Government Counsel			
42.	Shyam Sundar Vishwakarma	Near Jain Mandir, Jabalpur Naka, Damoh, M.P. Mob: 9452455028, 9425455028 Email: shyam_vis@yahoo.com	MP/228/2012

Additional Standing Government Counsel			
43.	Pradeep Fuskele	Behind the campus of old collectorate court, Damoh, Tehsil & District Damoh, M.P. Mob: 9406528471, 6263069224	MP/1527/2002
District – TIKAMGARH			
Standing Government Counsel			
44.	Ratnesh Kumar Nayak	Jail Road, Kunj Bihar Colony, Takamgarh, M. P. Mob: 9993001735	MP/2258/2004
Additional Standing Government Counsel			
45.	Ashish Jain	119, In from of Rajmahal, By the side of SBI ATM, Tikamgarh, District Tikamgarh-472001, M.P. Mob: 9893107100, 9425895101 Email: ashishjainadvoate9@gmail.com	MP/1774/2003
46.	Surya Prakash Sharma	Ramleela Ground, Ward No. 9, Niwadi, District Niwadi, M.P. Mob: 7024820401	MP/562/2007
District – PANNA			
Standing Government Counsel			
47.	Vinod Kumar Tiwari	Katra Mohalla, Panna, District Panna-488001, M.P. Mob: 9425454367	MP/1010/1987
District – SAGAR			
Standing Government Counsel			
48.	Mukesh Borankar	Mob: 9893212571	MP/466/1991
Additional Standing Government Counsel			
49.	Balveer Singh Rajput	Near Takshila School, Shriram Colony, Gopalganj, Sagar, M.P. Mob: 9907283699 Email: balveersingh.ad@gmail.com	MP/1657/1995
50.	Harinarayan Yadav	Parkota Ward, Near Police Training College, Sagar, M.P. Mob: 9302911007 Email: harinarayanyadav@yahoo.in	128/1986

51.	Veerendra Singh Rajput	Bar Room No.1, Near Library, Civil Court, Sagar, M.P. Mob: 9406569543 Email: veerendrajni78@gmail.com	MP/2480/2004
District – INDORE			
Additional Standing Government Counsel			
52.	Kapil Sharma	A-39, Veena Nagar, Near Suukhliya Indore-452010, M.P. Mob: 9893115565	MP/500/2007
53.	Sudhir Kumar Nayak	62/6, Sirpur, Dhar Road, Indore, M.P. Mob: 9827757993 Email: sudhirkumar2175@gmail.com	MP/2486/2009
54.	Umesh Yadav	Mob: 9303212637	MP/1024/1991
District – BARWANI			
Standing Government Counsel			
55.	Arvind Kumar Upadhyay	87/7, Mahalakshmi Marg, Ranipura, Barwani, Tehsil & Dist. Barwani, M.P. Mob: 9425090319, 9644490319 Email: arvind24263@gmail.com	MP/478/1986
Additional Standing Government Counsel			
56.	Kailashchandra Pal	Thakur Mohalla, Rajpur, District Barwani, M.P. Mob: 9893230672 Email: palkailash22@gmail.com	1198/1995
District – BURHANPUR			
Standing Government Counsel			
57.	Rajesh Kumar Bidiyare	Near Shree Ram Temple, Alambagh, Burhanpur, Tehsil & District Burhanpur-450331, M.P. Mob: 9993126889, 7000293689 Email: rajeshbidihare@gmail.com	MP/2601/2006
Additional Standing Government Counsel			
58.	Shantaram Wankhede	176, Govindpuram Colony, Renuka Mata Temple Road, In front of District Court, District Burhanpur, M.P. Mob: 9893492253 Email: shantaramwankhede1976@email.com	MP/1443/2006

District – JHABUA			
Standing Government Counsel			
59.	Mukul Saxena	106, Gopal Colony, Jhabua, M.P. Mob: 9630201176, 9425101176 Email: advmukulsaxena@gmail.com	MP/1196/1997
Additional Standing Government Counsel			
60.	Sourabh Soni	91, Sidheshwar Colony, Jhabua, M.P. Mob: 9424064018 Email: sourabh.soni007@gmail.com	MP/741/2010
District – KHARGONE			
Standing Government Counsel			
61.	Mukesh Kumar Pandya	Sita Vihar Colony, Gali No. 03, Near Nutan Nagar Colony, Khargaon, Tehsil & Dist. Khargone, M.P. Mob: 9425327055 Email: pandyamukesh0107@gmail.com	MP/2865/1995
Additional Standing Government Counsel			
62.	Arun Kumar Paliwal	121, Gurdwara Marg, Khargone, M.P. Mob: 9993143510 Email: arunkumar.plwl@gmail.com	MP/768/1989
District – KHANDWA			
Standing Government Counsel			
63.	Mohan Gangrade	Shivpuram Colony, Jaswari Road, Khandava, Tehsil & District Khandwa, Pin-450001 Mob: 9827242096 Email: vinamra.gangrade.vg@gmail.com	MP/301/1989
Additional Standing Government Counsel			
64.	Sujan Singh Rathore	Ramnagar, Jaswari Road, Chiragkhadan, In front of Hanuman Temple, Khandwa -450001 Mob: 9827294055, 7000139097 Email: sujansinghrathore982@gmail.com	MP/1143/1998

District – DHAR			
Standing Government Counsel			
65.	Suresh Kumar Yadav	Pratap Marg, Majhaliali Dhar, H. M. 10, Bundelwadi, Dhar, M. P. Mob: 9752936406, 8319135607	MP/1409/1992
Additional Standing Government Counsel			
66.	Dinesh Kumar Parmar	19, Vivekanand Marg, Naugaon, Dhar, Pin-454001, M.P. Mob: 9424043450, 7694043450	MP/78/2006
67.	Ashwini Kumar Joshi	10 B, Silver Hills Colony, Dhar, Pin- 454001, M.P. Mob: 9425334931, 9039529783 Email: ptashwinijoshi@gmail.com	MP/2876/2009
68.	Virendra Sharma	104, Basant Vihar Colony, Dhar, District Dhar, M.P. Mob: 7000833060 Email: virendrasharma1804@gmail.com	MP/632/2007
District – ALIRAJPUR			
Standing Government Counsel			
69.	Rajesh Rathore	21, Shivaji Marg, No. 2, Alirajpur, District Alirajpur, M.P. Mob: 9425486004, 9685910184 Email: rajeshrathore.adv08@gmail.com	MP/438/1989
Additional Standing Government Counsel			
70.	Sudhir Modi	50, Mahatma Gandhi Marg, Alirajpur, District Alirajpur, M.P. Mob: 9993306763	MP/1867/1998
71.	Jagdish Chander Gupta	Chandra Shekhar Marg, Near Post Office, Alirajpur, District Alirajpur, M.P. Mob: 9425942908, 8319577043	MP/530/1982
District – UJJAIN			
Standing Government Counsel			
72.	Dr. Ajay Singh Kushwah	25, Mitra Nagar, Nanakheda, Ujjain, M.P. Pin-456010 Mob: 9039716632, 7805016632	MP/2915/2008

Additional Standing Government Counsel			
73.	Mahendra Kumar Jain	5, Amar Singh Marg, Freeganj, Ujjain, M.P. Mob: 9827263114 Tel. 0734-4014586 Email: mahendrajain1020@gmail.com	MP/1428/1988
District – DEWAS			
Standing Government Counsel			
74.	Anand Adhikari	15/C, Adarsh Nagar, District Dewas-455001, M.P. Mob: 9425051202, 799628059 Email: advocattheadhikari@gmail.com	MP/229/1999
Additional Standing Government Counsel			
75.	Manish Pareek	9, Anand Bag, Civil Line, Dewas, M.P. Pin-455001 Mob: 9826714148	MP/842/2001
76.	Manoj Srivastava	Mob: 9893130594	MP/2376/2000
District – NEEMUCH			
Standing Government Counsel			
77.	Chanchal Kumar Baheti	L-129, Indira Nagar Vistar, Neemuch-458441, M.P. Mob: 9827201137, 9407114900 Tel. 07423-233430 Email: chanchalbaheti4900@gmail.com	MP/3673/2005
District – MANDSAUR			
Standing Government Counsel			
78.	Rajkumar Gupta	207, Tirupati Nagar, Station Road, Mandasaur, M.P. Mob: 9826058658, 6265631218 Email: rkguptamds@gmail.com	MP/1064/1994
Additional Standing Government Counsel			
79.	Bharat Kumar Karmarkar	Shitla Mata Marg, Garoth, District Mandasaur, M.P. Mob: 9754200920 Email: bharat.karmarkar3@gmail.com	--
80.	Anupal Singh Jhala	S/o Sh. Mangu Singh Jhala, Village Supda, Tehsil Malahargarh, District Mandasaur, M.P. Mob: 9425100589 Email: apsjhala8010@gmail.com	MP/1299/2018

District – SHAJAPUR			
Standing Government Counsel			
81.	Rakesh Soni	Gali No. 02, Ward No. 13, Sharad Nagar, Police Line Road, Shajapur, District Shajapur, M.P., Pin-465001 Mob: 9826674274 Email: rakeshji74274@gmail.com	MP/2655/2004
Additional Standing Government Counsel			
82.	Girdhari Devatwal	Adarsh Colony, Behind Collectorate Residence, District Shajapur, M.P. Mob: 9826565623	MP/2977/1998
83.	Mayank Sharma	Residence: 5/26, Vijay Nagar, Shajapur, M.P. Mob: 9826556576 Tel. 07364-227293 Email: adv.mayanksharma5@gmail.com	MP/1134/2006
District – AGAR-MALWA			
Standing Government Counsel			
84.	Hari Narayan Rathore	Dayanand Marg, Kanad, Tehsil & District Agar-Malwa, M.P.,- Pin-465230 Mob: 9981843676 Email: sunilrathore.sr93@gmail.com	MP/608/2001
Additional Standing Government Counsel			
85.	Paras Chander Kothari	8/1/4, Kothari Niwas, Bhandari Ahata, Middle School, Ground Floor, City Madhavganj, Agar-Malwa, District Agar-Malwa, M.P., Pin-465441 Mob: 9425035436	MP/1324/1997
District – RATLAM			
Standing Government Counsel			
86.	Prahlad Singh Parihar	174/5, Gayatri Temple Marg, Uparli Toli, Alote, District Ratlam, M.P. Mob: 9926396098, 9425491132 Email: prahlad6098@gmail.com	MP/728/1995

Additional Standing Government Counsel			
87.	Virendra Patidar	Chamber No. 68, District Court Complex, Ratlam, Pin-457001, M.P. Mob: 9827241150, 9752526451 Email: virendrapatidar10@gmail.com	MP/1903/2009
District – SHAHDOL			
Standing Government Counsel			
88.	Subhash Kumar Soni (Subhash Chandra Soni)	Ward No. 02, Sohagpur, Thana Sohagpur, District Shahdol-484001, M.P. Mob: 9826119757	MP/1195/1992
Additional Standing Government Counsel			
89.	Chandresh Dwivedi	Kudri, Thakur Khadak Singh Colony, Medical College Road, Shahdol, District Shahdol, M.P. Pin-484001 Mob: 9424776603 Email: chandreshsdl27@gmail.com	MP/1948/2006
90.	Smt. Nisha Shukla	Village & Post Karki Block, Jaisingh Nagar, District Shahdol, M.P. Mob: 8966845649, 7987398580	MP/524/2003
District – ANUPPUR			
Standing Government Counsel			
91.	Sanjeev Kumar Shrivastava	College Road, Anuppur, District Anuppur, M.P. Mob: 9669239243 Email: sanjeevshrivastava917@gmail.com	MP/1559/1997
District – REWA			
Standing Government Counsel			
92.	Ashok Kumar Tiwari	Village Rajapur, Post Anjora Tyonthar, District Rewa, M.P. Mob: 9425470297 Email: tiwariashok652@gmail.com	MP/560/1993
Additional Standing Government Counsel			
93.	Kamal Narayan Singh	Village Amaraiya Post Amaraiya, District Rewa-486001, M.P. Mob: 9685228014, 8719974505 Email: kamalnarayan09071977@gmail.com	MP/301/2007

District – GUNA			
Standing Government Counsel			
94.	Pradeep Kumar Sarbaiya	17/229, Nayapura Guna, Tehsil & District Guna, M.P. Mob: 9425133904, 9993933200 Email: sarbaiyapradeep@gmail.com	MP/118/2002
Additional Standing Government Counsel			
95.	Amrish Singh Raghuwanshi	Near Jagat Apartment, Jagdish Colony, Guna-473001, M.P. Mob: 9827071872 Email: amrish_vishnu@yahoo.co.in	--
District – GWALIOR			
Standing Government Counsel			
96.	Ram Pathak	Pathak Bhawan, Brij Vihar Colony, New Road, Lashkar, Gwalior-474001, M.P. Mob: 9425790577 Email: rampathak300@gmail.com	MP/441/2004
Additional Standing Government Counsel			
97.	Jayant Shitoley	Kadam Sahab Ka Bada, Janakgang, Lashkar, Gwalior, M.P.	MP/1272/1987
98.	Vijay Singh Rathore	Peenjri House Kampoo Chana Kothar, Lashkar, Gwalior, M.P.	MP/2596/2002
99.	Dinesh Savita	Residene: Laxman Talliya, Shende Ki Chawni, Laskhker, Gwalior, M.P. Mob: 9926516388	MP/3538/2004
District – ASHOKNAGAR			
Standing Government Counsel			
100.	Rajiv Bohare	Vidisha Road, Bohare Colony, Tehsil and District Ashok Nagar, Pin-473331, M.P. Mob: 9630401075 Email: rajiv.bohare@gmail.com	MP/478/2005
District – DATIA			
Standing Government Counsel			
101.	Rajesh Kumar Saxena	56, Holipura, Datia, Madhya Pradesh, Pin-475661 Mob: 9425117984, Tel. 07522-233493	MP/78/1985

Additional Standing Government Counsel			
102.	Dayal Singh Gurjar	Richhra Phatak, Datia, Madhya Pradesh Mob: 9926662438	MP/354/1988
103.	Hariom Gupta	Chote Govind ki Gali, Bada Bazar, Datia-475661, M.P. Mob: 9406967710, 8839570866 Email: hariomgupta1077@gmail.com	MP/2572/2003
104.	Yashvardhan Singh Bundela	Hall No. 5, District Court Campus, Datia, M.P. Mob: 7566657538, 7000701489	MP/1837/2012
District – MORENA			
Standing Government Counsel			
105.	Sandeep Mishra	District & Session Court, Morena, District Morena, Mob: 7879742255	MP/2976/2004
Additional Standing Government Counsel			
106.	Nirmal Kumar Sharma	Markendeswar Bazar, Morena-476001, M.P. Mob: 8319060652, 9425334399 Email: nirmalsharma187@gmail.com	MP/867/1989
107.	Arvind Parashar	Darshan Gali, Near S.A.F. Line, M. S. Road, Jaura, District Morena-476221, M.P. Mob: 9425456348 Email: myarvind00@gmail.com	MP/257/2005
District – BHIND			
Standing Government Counsel			
108.	Ram Milan Sharma	Water Works Road, New Lakshmi Nagar, Ward No. 03, Bhind, District Bhind, M.P. Mob: 9826546041 Email: rammilansharmabix@gmail.com	MP/62/1985
District – SHIVPURI			
Standing Government Counsel			
109.	Deewan Singh Rawat	Gayatri Colony, Pohri By-Pass Road, District Shivpuri-473551, M.P. Mob: 9584343670, 7974475457 Email: advocate.deewan@gmail.com	MP/540/2010

District – SEONI			
Standing Government Counsel			
110.	Vinod Kumar Soni	Subhash Ward, Sunari Mohalla; Sivni, Tehsil & District Seoni, M.P. Mob: 9425176059, 9303766059	MP/592/1994
Additional Standing Government Counsel			
111.	Mahesh Kumar Verma	Mob: 9425446087	MP/1705/2004
112.	Maneesh Kumar Kesharwani	Ganeshganj, Tehsil Lakhnadone, District Seoni, M.P. Mob: 9424759668	MP/1708/2003

List – 'B'

HIGH COURT OF MADHYA PRADESH AT JABALPUR Central Government Counsel

Name of Advocate	Contact details	Enrl. No.
Shri Chandra Mohan Tiwari	Hanuman Chowk New Ram Nagar, Adhartal, Jabalpur, M.P. Mob: 9826525217, 7000040321 Email: mohan6533@gmail.com	MP/1369/2005

List – 'C'

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH Additional Central Government Standing Counsel

Name of Advocate	Contact details	Enrl. No.
Shri Akhil Prakash Khare	1664/4, Saraswati Colony, Cherital, Jabalapur, M.P. Mob: 9826655042 Tel: 0761-2343599	MP/1530/1997

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 (in r/o advocates figuring in List 'A' above) and OM No. 26(1)/1999-Judl. dated 24.09.1999 (in respect of Advocates figuring in List 'B' & List 'C' above) both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Jinendra Kumar Jain, Asstt. SGI, High Court of Madhya Pradesh at Jabalpur.
3. Shri Vivek Khedkar, Asstt. SGI, High Court of Madhya Pradesh, Bench at Gwalior.
4. Shri Milind Ramesh Phadke, Asst. SGI and Shri Himanshu Joshi, Asst. SGI both for the High Court of Madhya Pradesh, Bench at Indore.
5. Shri Surendra Pratap Singh, Sr. CGSC, CAT Jabalpur Bench, R/o Behind Ashish Hospital, Home Science College Road, Napier Town, Jabalapur, Madhya Pradesh.
6. Cash (LA) Section for the payment of retainership fee to the Standing Govt. Counsel mentioned in List 'A' above with effect from the date of this order and to stop the retainership fee to Shri Sunil Shrivastava, ex-Standing Govt. Counsel, Bhopal w.e.f. the date of this order.
7. All the panel counsel above.
8. To be uploaded on website of this Department www.legalaffairs.gov.in in the tab 'Judicial Section' in the link "List of empanelled counsel" for information of all concerned.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
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